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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/16	TP 44/17	For compliance of objections raised by Registry	433(e)	Rajasthan Steel Suppliers Vs UPT Fabrication Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	ALOKE MADAPPA For Deepak. S Sarangmath	Petitioner	
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ORDER

Proxy Counsel for Petitioner is present. He reported that the Counsel appearing for the Petitioner Company is unable to attend the Tribunal due to his illness. The Counsel for Petitioner to comply with the direction issued by this Tribunal. List it on 16.01.2018.


Member (T)


Member (J)